

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

C.P. No. 857/2016

**IN THE MATTER OF:**

Vikash Aggarwal

.....Petitioner

v.

Goyala Infra Projects Pvt. Ltd. & Anr.

.....Respondents

**SECTION : UNDER SECTION 433(e), 434 and 439 of Companies Act, 2013**

Order delivered on 10.07.2017

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) : Ms. Puran Kumari, Advocate

For the Respondent(s) : Shri Manish Rai, Advocate

**ORDER**

List alongwith C.P. No. 856/2016.

  
**(CHIEF JUSTICE M.M. KUMAR)**  
**PRESIDENT**

  
**(DEEPA KRISHAN)**  
**(MEMBER TECHNICAL)**

Vineet